

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-388/ND/2020  
IA/2637/2020

**IN THE MATTER OF:**

M/s Tri Vision Trading Pvt. Ltd.

...Applicant

**SECTION**

U/s 7 of IBC, 2016

Order delivered on 10.07.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Pushpanjli Tripathi  
For the Respondent : Mrs. Nidhi Joshi, Mr. Anup Kumar, Liquidator

**ORDER**

Notice to HDFC Bank by all modes including process of the bench.  
Affidavit of service to be filed by the next date of hearing. List the case thereafter..

SD/-

(K.K. VOHRA)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)